

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12574/2013

(Arising out of impugned final judgment and order dated 21-11-2012 in WP No. 2033/1990 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

MOONA & ORS.

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR,
CONSOLIDATION HARDOI (UP) & ORS.

Respondent(s)

Date : 07-12-2017 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTAFor Petitioner(s) Mr. M.L. Varma, Sr. Adv.
Mr. Suresh Singh, Adv.
Ms. Ruchi Kohli, AORFor Respondent(s) Ms. Sudha Pal, Adv.
Mr. Krishna Kumar, Adv.
Ms. Nandini Gupta, Adv.
Dr. (Mrs.) Vipin Gupta, AORMr. Akshat Kumar, AOR
Mr. Upendra Mishra, Adv.

UPON hearing the counsel the Court made the following

O R D E R

It is stated that respondent No.4 has since expired.
Necessary steps may be taken to bring legal heirs on record.
List thereafter.

(MEENAKSHI KOHLI)
COURT MASTER(KAILASH CHANDER)
COURT MASTER